

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.201- IA/1405(AHM)2023
ITEM No.202- IA/651(AHM)2022
ITEM No.203- IA/1035(AHM)2023
ITEM No.204- IA/1214(AHM)2023
in
IA/1035(AHM)2023
ITEM No.205- IA/1271(AHM)2023
ITEM No.206- IA/1378(AHM)2023
in
IA/1035(AHM)2023
in
CP(IB) 279 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Andhra Bank
V/s
Krishna Knitwear Technology Ltd

.....Applicant

.....Respondent

Order delivered on: 7/06/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Nipun Singhvi, Adv. a.w. Ms. Pragati Tiwari, Adv.
: Ms. Dharmishta Raval, Adv. a.w.
Mr. Aayush Bhandari, Adv.
For the Respondent :
Union Bank of India : Mr. Nagesh Sood, Adv.

ORDER
(Hybrid Mode)

A request has been made for adjournment by the counsel appearing for the Union Bank of India Mr. Nagesh Sood, Adv. Due to personal difficulty to which the opposite counsel has no objection.

Re-list all the matters on 03.07.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)